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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 311/2022

IN THE MATTER OF:

Dr Jeet Singh Yadav

Applicant

VERSUS

Govt. of NCT of Delhi & Ors

Respondent

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THROUGH



Rahul Khurana, Adv.
A 174A, Defence Colony
New Delhi, 9811894060

New Delhi

Dated: 13.01.2026

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. No. 311/2022

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SUBMISSION ON BEHALF OF APPLICANT

Most Respectfully Showeth:

1. That the applicant had sent a letter petition dated 09.03.2022 raising grievances w.r.t. water bodies/ponds at village Mundka, Delhi. The letter petition was registered and treated as an O.A. No. 311/2022.
2. That the applicant had filed an additional affidavit dated 01.02.2025 in compliance of the order dated 13.12.2024 wherein this Hon'ble Tribunal had directed the applicant to file an affidavit giving full particulars length, width, khasra number and boundaries of the ponds other than Shishuwala for clear identification of ponds with reference to the Revenue record and other documentary evidence available.
3. That this Hon'ble tribunal during the course of hearing on 25.03.2025 clarified that the present Original Application shall be treated as confined to the said khasra numbers of the 06 water bodies mentioned in the revenue record of village Mundka.

4. That the Hon'ble Tribunal vide order dated 18.11.2025 noted encroachments in 2 out of 5 ponds and directed Respondent no. 3 (DDA) and Respondent no. 8 (DSIIDC) to file an action plan for restoration/ rejuvenation of the ponds in question.
5. That by way of present submissions, the applicant seeks leave of this Hon'ble Tribunal to submit current facts for the adjudication of this Original Application.
6. That in Khasra No. 373/1, known as Takiya Talab, the water from the pond is being extracted through a motor and garbage is being dumped on the pond land. Apart from this, a transformer is being installed on the pond land since 12.01.2026. The applicant has relied on various photographs. The same are being annexed herewith as **Annexure R/1**.
7. That in Khasra No. 178/, named as Johadi / Johdi, a small temple structure is being constructed.

In the view of the above facts and submission, it is most humbly prayed that this Hon'ble Tribunal may pass appropriate orders for removal of encroachment/waste and for restoration, rejuvenation of the ponds as it may deem fit.


Applicant

Date: 13.01.2026

Place: New Delhi



GPS Map
Camera Lite

M2GG+RHG, Bakkarwala Rd, Mundka Village, Mundka, Delhi, 110041, India 

Latitude

28.67726°

Longitude

77.02645833333332°

Local 04:19:01 PM

GMT 10:49:01 AM

Altitude 213 meters

Monday, 12.01.2026

1236



777/3, Near, Takiya Talab Rd, Mundka Village, Mundka, New Delhi, Delhi,
110041, India 

Latitude

28.676980000000004°

Longitude

77.02606999999999°

Local 04:17:44 PM

GMT 10:47:44 AM

Altitude 213 meters

Monday, 12.01.2026